Ministry of Urban Development has also issued guidelines/advisories on conservation and water bodies in urban areas, greening of urban areas etc. reinforcing the policies notified by various sectorial Ministries. It is for the State Governments and State legislatures to direct the local Bodies/Development Authorities concerned by issue of executive instructions/legislations to adopt and implement the scheme.

## SHORT NOTICE QUESTION

MR. DEPUTY CHAIRMAN: Now, Short Notice Question No. 1, Shri Prakash Javadekar ... (*Interruptions*)... Yes, you can put your question.

## Appointment in National Steel Consumers Council

- SHRI PRAKASH JAVADEKAR: Will the Minister of STEEL be pleased to state:
- (a) whether as per the rules, people from Iron & Steel, house building and related industries can only be appointed as members of National Steel Consumers' Council;
- (b) if so, the action that the Ministry has taken against the appointment of more than 1000 members in National Steel Consumers' Council without having background from Iron and Steel, house building and related industries;
- (c) whether these members have been extended cash and gifts worth crores on 03 February, 2014 in Lucknow at a meeting of the said council; and
  - (d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA): (a) to (d) A Statement is laid on the Table of the House.

- (a) No Sir. The Steel Consumers' Council (SCC) consists of the representatives of the Government, producers and consumers of iron and steel, house builders and related industries. There, is no limit on the number of consumers who can be members of the Council. The notification of the Steel Consumers' Council issued vide Resolution No.5(2)/2011-DI dated 14.3.2011 is given in Statement (See below).
  - (b) Does not arise.
  - (c) and (d) As per rules, outstation members invited to attend the meeting may

## SHORT NOTICE QUESTION

be reimbursed AC-2 tier/First Class train fare from the nearest station of their normal place of residence to the station of the meeting. Local taxi charges from the railway station to the place of stay/venue of the meeting may also be reimbursed. Free board, lodging and transport may be arranged for the members for attending the meeting. The nominated members were reimbursed their travelling expenses in this case. In lieu of board and lodging, each member was paid Rs. 7000/- and Rs. 1000/- was paid for local transport. Besides, a kit was also supplied to these members as is done in the case of conferences, seminars etc. The kit comprised of a bag, report of the Joint Plant Committee, Annual Reports of SAIL and NMDC and a mobile phone.

#### Statement

[To be published in the Part-(I) Section (1) of the Gazette of India]

# Government of India Ministry of Steel

Udyog Bhawan, New Delhi

Dated: 14th March, 2011

### Resolution

## Subject: Constitution of Steel Consumers Council — regarding.

No. 5(2)/2011-DI Vide Resolution No. SC-1(1)/86-D-III dated 31st January, 1986, the the then Ministry of Steel & Mines had constituted a Steel Consumers' Council (SCC) under the chairmanship of Minister for Steel & Mines consisting of representatives of the Government, Producers and Consumers of Iron and Steel, House Builders and related industries. The SCC was re-constituted vide Resolution No. 5(3)/2009-DI dated 25th February, 2010. The functions of the SCC is to advise and assist the Central Government on matters relating to supply, availability, quality and the market trend of iron and steel.

- 2. The Steel Consumers' Council constituted vide notification No. 5(3)/2009-DI dated the 25th February, 2010 and subsequent notifications is dissolved with Immediate effect and the Council is reconstituted as under:
  - (A) (a) Hon'ble Minister of State for Steel Chairman (Independent Charge)
    - (b) Secretary, Ministry of Steel Vice Chairman

(c) Joint Secretary

Member Secretary

(In-charge Steel Development Wing, Ministry of Steel and Chairman, Joint Plant Committee)

- (B) The following shall be the Members of the SCC:
  - (i) One representative each from the following Ministries/Departments of Government of India:
    - 1. Ministry of Railways
    - 2. Ministry of Coal
    - 3. Department of Commerce.
    - 4. Department of Industrial Policy & Promotion
    - Development Commissioner for Small Scale Industries (DOSSI)
    - 6. Ministry of Power
    - 7. Department of Revenue
    - 8. Ministry of Mines
  - (ii) One official representation each from State/Union Territory Governments of the level of Secretary/Director (Industry);
  - (iii) One representative each of the following Main and Major Producers or Iron and Steel:
    - 1. Steel Authority of India Limited
    - 2. Rashtriya Ispat Nigam Limited
    - 3. Tata Steel Limited
    - 4. ESSAR Steel Limited
    - 5. Ispat Industries Limited
    - 6. J. S. W. Limited;
- (iv) One representative each of the following industry Associations:
  - 1. All Assam Small Scale Industries Association, Guwahati
  - 2. All India Association of industries, Mumbai

- 3. All India Induction Furnace Association, Delhi
- 4. All India Manufacturers' Organization, Kolkata
- 5. All India Metal Forging Association, Ghaziabad
- 6. All India Steel Re-rollers Association, New Delhi
- 7. Alloy Steel Producers' Association of India, Thane
- 8. Apex Chamber of Commerce & Industry (Punjab)
- 9. Associated Chambers of Commerce & industry of India, New Delhi
- 10. Association of Indian Mini Blast Furnace, New Delhi
- 11. Association of Indian Forging Industry, Pune
- 12. Automotive Component Manufacturers' Association of India, Mumbai
- 13. Builders Association of India, Mumbai
- 14. Bureau of Indian Standards
- 15. Cast Iron Spun Pipe Manufacturers' Association, Kolkata
- 16. Chandigarh Industrial Fasteners Association
- 17. Cold Rolled Steel Manufacturers' Association of India, New Delhi
- 18. Confederation of Indian Industry, New Delhi
- 19. Council of Small Scale Industries Corporation of India, New Delhi
- 20. Engineering Exports Promotion Council, New Delhi
- 21. Federation of Association of Small Industries of India, New Delhi
- 22. Federation of Indian Chambers of Commerce & Industry, New Delhi
- 23. Federation of Industries of India, Delhi
- 24. Howrah Foundry Association, Howrah
- 25. Indian Chamber of Commerce
- 26. Indian Ferro Alloy Producers' Association, Mumbai
- 27. Indian Foundry Association, Kolkata
- 28. Indian Stainless Steel Development Association Gurgaon

- 29. Indian Tin Plate Manufacturers' Association, New Delhi
- 30. Iron and Steel Scrap Shopbreakers Association of India, Mumbai
- 31. Institute for Steel Development and Growth
- 32. Larsen & Toubro Limited, Chennai
- 33. Merchant Chamber of Commerce
- 34. Metal Scrap Trading Corporation Limited, Kolkata
- 35. Mumbai Bright Bar Manufacturers Association
- 36. National Cooperative Housing Federation, New Delhi
- 37. Ship Recycling Industries Association (India)
- 38. Small Scale Wire Drawing Units Association
- 39. Society for Indian Automobiles Association
- 40. Sponge Iron Manufacturers' Association, New Delhi
- 41. Steel Chamber of India, Mumbai
- 42. Steel Furnace Association of India, New Delhi
- 43. Steel Re-Rolling Mills Association of India, Kolkata
- 44. Steel Wire Manufacturers' Association of India, Kolkata
- 45. The Ludhiana Electroplaters Association, Ludhiana
- 46. United Cycles & Parts Manufacture's Association, Ludhiana
- 3. In addition to above, there may be non-official Members of the SCC to be nominated by the Ministry of Steel as Representatives of steel consumers from each State/Union.
- 4. The Council shall continue till its Chairman holds the office of Steel Minister. The initial tenure of the SCC will be two years from the date of this Notification unless specifically extended or curtailed by the Central Government. The SCC shall meet as and when required.

Sd/-(U P Singh) Joint Secretary Ph. 23063297 To

The Manager,

Government of India Press,

Faridabad.

#### ORDER

Ordered that a copy of the above Resolution be communicated to all the State Governments, Union Territory Administrations, all the Ministries and the Departments of the Government of India including the Prime Minister's Office, Cabinet Secretariat, Parliament Secretariat, Planning Commission and the Comptroller and Auditor General of India and all the members of the Steel Consumers' Council.

2. Ordered also that it be published in the Gazette of India for general information.

Sd/-

(U P Singh)

Joint Secretary

Ph. 23063297

То

The Manager,

Government of India Press,

Faridabad (Haryana)

श्री प्रकाश जावडेकर: बेनी प्रसाद वर्मा जी मिनिस्टर हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: You say the question number ... (Interruptions)...

SHRI PRAKASH JAVADEKAR: Sir, Short Notice Question No.1 ... (Interruptions)...

MR. DEPUTY CHAIRMAN: All right; the Minister for Steel can reply. ... (Interruptions)...

श्री बेनी प्रसाद वर्मा: सर, स्टील प्रमोशन के लिए ...(व्यवधान)... हमने जो कांफ्रेंस की, उसमें मेंबर्स लिए गए हैं ...(व्यवधान)... हमारी सब कम्पनियां प्रॉफिट में हैं ...(व्यवधान)... और सिर्फ एक करोड़, 75 लाख रुपया खर्च हुआ है। ...(व्यवधान)...

श्री प्रकाश जावडेकर: केवल एक करोड़ ...(व्यवधान)...

श्री बेनी प्रसाद वर्मा: जो स्टील के तमाम ...(त्यवधान)... उन लोगों को बुलाया है। ...(त्यवधान)... और जो स्टील उद्योग से संबंधित थे, उनको बुलाया है। ...(त्यवधान)... सबको आने-जाने का टी.ए. दिया ....(त्यवधान)... एक करोड़, 75 लाख रुपया खर्च हुआ। ...(त्यवधान)... हमारी यह नीति है कि 2020 तक 200 मिलियन टन ...(त्यवधान)... और 2025 तक 300 मिलियन टन ...(त्यवधान)... हम इसको दुनिया में दो नम्बर का बनाना चाहते हैं। हमने इसके लिए खर्चा किया सिर्फ एक करोड़, 75 लाख रुपए। ...(त्यवधान)...

MR. DEPUTY CHAIRMAN: Mr. Javadekar, do you want to put the supplementary question ... (Interruptions)...

SHRI PRAKASH JAVADEKAR: Sir, this is the worst\*. He has appointed 1,000 people from his constituency. They have nothing to do with the Steel Ministry. ... (Interruptions)... They have nothing to do with the steel industry. ... (Interruptions)... They have not even local ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Put the question ... (Interruptions)...\*

SHRI PRAKASH JAVADEKAR: The question is: How can you give 1,000 people from one constituency such mobile, gifts and Rs. 8,000? ... (Interruptions)...\*

MR. DEPUTY CHAIRMAN: Put the question and no allegations ... (*Interruptions*)... Allegation part is expunged. ... (*Interruptions*)... Put the question. ... (*Interruptions*)...

SHRI PRAKASH JAVADEKAR: The question is: Will you institute an inquiry for these wrong doings and appointments? ...(Interruptions)... Will the Government enquire into this episode? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Minister, did you hear? ... (Interruptions)...

श्री बेनी प्रसाद वर्मा: सर, हमने वहां एक हजार लोगों को बुलाया ...(व्यवधान)... हमने पहली बार दिलत, पिछड़े ...(व्यवधान)... और अल्पसंख्यकों की तादाद बढ़ाई। ...(व्यवधान)... ये दिलत और अल्पसंख्यकों के नाम सुनते हैं, ...(व्यवधान)... तो लोगों को सिर दर्द होता है। ...(व्यवधान)... सिर्फ एक करोड़, 75 लाख रुपया खर्च हुआ है। ...(व्यवधान)... और अब स्टील प्रमोशन के लिए ...(व्यवधान)...

श्री प्रकाश जावडेकर: सर, इनका स्टील से कोई संबंध नहीं है। ...(व्यवधान)...

<sup>\*</sup> Expunged as ordered by the Chair.

श्री बेनी प्रसाद वर्मा: 300 मिलियन टन बनाने जा रहे हैं। ...(व्यवधान)... दुनिया में दूसरे नम्बर पर माने जा रहे हैं। ...(व्यवधान)... एक करोड़, 75 लाख रुपए बहुत कम हैं। ...(व्यवधान)... हम दिलत तथा अल्पसंख्यकों की संख्या और बढ़ाएंगे। ...(व्यवधान)... एक हजार कम थे ...(व्यवधान)... अगली बार दो हजार करेंगे। ...(व्यवधान)...

### PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Now, papers to be laid on the Table ... (Interruptions)... Shri M. Veerappa Moily ... (Interruptions)... Papers to be laid on the Table ... (Interruptions)... Yes, continue this ... (Interruptions)... Yes, you continue; if this is democracy, you continue ... (Interruptions)... Papers to be laid on the Table ... (Interruptions)... Shri M. Veerappa Moily ... (Interruptions)... Not there. Dr. Girija Vyas. ... (Interruptions)...

# Report and Accounts (2012-13) of CGEWHO, New Delhi, LBDB, Kavaratti and related papers

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): Sir, I lay on the Table, a copy each(in English and Hindi) of the following papers:—

- i (a) Twenty-third Annual Report and Accounts of the Central Government Employees Welfare Housing Organization (CGEWHO), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Organization. [Placed in Library. See No. L.T. 10706/15/14]
- ii (a) Annual Report and Accounts of the Lakshadweep Building Development Board (LBDB), Kavaratti, for the year 2012-13, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Board.
  - (c) Review by Government on the Annual Accounts of the above Board.
  - (d) Statement giving reasons for the delay in laying the papers